

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 898/2026

ASHISH @ BAUVA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 21-08-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. M. K. Ghosh, Adv.
Ms. Tina Garg, AOR

For Respondent(s) : Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance on behalf of the sole respondent has been filed. Vakalatnama be filed as per rules. However, Opportunity of the said respondent to file reply has already been declined.

Scanned/digital original records of the High Court and Trial Court have been received. Let soft copies of the same be provided to Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

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